

SHRI MOHANBHAI PATEL:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether some of the employees of Air India were found by the CBI to be indulging in extracting silver from scrapped aircraft parts at Santa Cruz Airport, Bobmay in 1982;

(b) whether the Central Vigilance Commission had demanded departmental action against these employees;

(c) if so, the details thereof; and

(d) the action taken so far in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) Investigation of Central Bureau of Investigation had revealed a case of alleged extraction of silver from scrapped engine parts in piston overhaul shop of Air India and mis-appropriation thereof during 1980.

(b) Yes, Sir.

(c) and (d). The Central Bureau of Investigation, Bombay had registered a case against the then Officer Incharge of piston engine overhaul shop. But he was acquitted in the court. Subsequently, Central Vigilance Commission advised initiation of departmental proceedings against the official. But as per the legal advice, departmental action was not initiated. The matter was again discussed at the Government level and Air India was advised to initiate formal departmental action.

News item captioned 'IA does not care about the seriously ill'

994. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether three foreign patients were not provided any facility and ill treated by

the Indian Airlines as well as Indian Airports Authority officials at Pune Airport on January 2, 1988 as reported in the "Sunday Observer" of January 3, 1988;

(b) if so, the details thereof; and

(c) the remedial measures proposed to be taken to check recurrence of such incidents?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) No, Sir.

(b) Does not arise.

(c) Efforts are always made to ensure better coordination between Indian Airlines and the other airport agencies.

Haldia Fertilizer Plant

995. SHRI NARAYAN CHOUBEY : Will the Minister of AGRICULTURE be pleased to state:

(a) the amount invested so far in the Haldia fertilizer plant;

(b) whether it has gone into commercial production;

(c) if not, the reasons therefor; and

(d) the steps taken to commence production?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) The estimated expenditure on Haldia fertilizer project upto 31st December, 1987 is Rs. 503.40 crores including financing charges of Rs. 116.53 crores.

(b) No, Sir.

(c) and (d). The project faced a number of equipment problems during commis-